

**NATIONAL COMPANY LAW TRIBUNAL**

**SPECIAL BENCH (COURT II)**

68/241-242/ND/2019

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL  
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.12.2019.**

**NAME OF THE COMPANY: M/s Anjali Bhardwaj & Ors. V/s. M/s. Magpic  
Construction Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

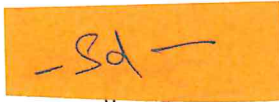
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>For the Petitioner:</b>	<b>Mr. Saurabh Kalia and Mr. Juggal Bagga, Advocates</b>
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<b>For the Respondent:</b>	<b>None</b>
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**ORDER**

Due to paucity of time, renotify this case on 19<sup>th</sup> December, 2019.



**(L. N. Gupta)  
Member (T)**



**(Dr. Deepti Mukesh)  
Member (J)**